

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 1

ITEM No. 101 - IA/75(AHM)2023
ITEM No. 102 - IA/1139(AHM)2022
ITEM No. 103 - IA/1140(AHM)2022
In
CP(IB) 29 of 2020

Proceedings under Section 9 IBC

IN THE MATTER OF:

Jugal Hansal Brothers Through its Proprietor Smit N Soni**Applicant**
V/s

Octagon Communications Pvt Ltd**Respondent**

Order delivered on: 07/06/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Ms. Anuradha Sanjay Bhatia, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Shalya Agarwal, Advocate for the RP
For the Respondent : Mr. Dhruvil V. Kanabar, Advocate

ORDER

Since, it is a Special Bench and due to paucity of time, as the Hon'ble Member (J) is holding another Bench at 3.00 pm, the matter stands adjourned.

List the matter before the Regular Bench on 28.06.2023

-SD-

ANURADHA SANJAY BHATIA
MEMBER (TECHNICAL)

-SD-

SHAMMI KHAN
MEMBER (JUDICIAL)

Sudha